

issued a long questionnaire and sent it to various bodies and individuals including Judges of the High Court, distinguished lawyers etc. all over the country. Replies were not received from all of them within the time allotted and those persons and bodies asked for extension of time and the time has been extended up to the 30th June. That has delayed the submission of the report.

U. S. FINANCIAL AID TO INDIA

*702. **Shri B. R. Bhagat:** Will the Minister of Finance be pleased to state:

(a) whether the American Ambassador in India has recommended to the United States Government for a financial aid to India during the next United States Financial year;

(b) if so, the amount of aid proposed;

(c) the purpose of the aid; and

(d) the terms, if any?

The Minister of Finance (Shri C. D. Deshmukh): (a) to (d). The Government of India have no information on the point other than what has appeared in Press reports from time to time.

Shri B. R. Bhagat: May I know whether the American Ambassador before leaving for Washington had any discussions with the Government of India in this connection?

Shri C. D. Deshmukh: He had no discussions. There was a general indication of their desire to assist us.

Shri B. R. Bhagat: Am I to understand that this offer of assistance was unilateral and not bilateral?

Shri C. D. Deshmukh: It is unilateral; we are not in a position to help the U. S. A.!

Shri B. R. Bhagat: Are the Government aware that the American Ambassador has proposed a long-term programme of assistance?

Mr. Speaker: Order, order. He is trying to give information.

Shri V. P. Nayar: Is it not a fact that Mr. Chester Bowles described the purpose of the American aid to be to support "the only means by which Communism can be defeated among Asia's millions" in his article which appeared in the *New York Times* dated.....(Interruption.)

Mr. Speaker: Order, order. It has already appeared and is therefore

public. It is not a special matter within the particular cognizance of the hon. Minister. What information does he want from the Government?

Shri V. P. Nayar: Is that the purpose?

Shri Nambiar: May I know whether the Government of India has taken any steps to verify the fact of Mr. Chester Bowles' statement which was referred to by my hon. friend just now?

Mr. Speaker: I do not think it arises.

TRAINING OF NAVY PERSONNEL

*703. **Shri S. C. Samanta:** Will the Minister of Defence be pleased to state the names and number of training schools and colleges for the training of Navy personnel?

The Minister of Defence (Shri Gopalaswami): There are 14 Schools and Colleges for the training of Indian Naval personnel, exclusive of inter-service establishments.

The following are the names of the Training Establishments:—

- (1) Engineering Training Establishment.
- (2) Shipwright Training School.
- (3) Electrical School.
- (4) Boys' Training Establishment.
- (5) Supply and Secretariat School.
- (6) Seamanship School.
- (7) Torpedo and Anti-Submarine School.
- (8) Gunnery School.
- (9) School for officers and Upper Yardsmen.
- (10) Signal School.
- (11) Navigation Direction School.
- (12) Diving School.
- (13) Radar School.
- (14) Regulating School.

Shri S. C. Samanta: May I know whether the construction of the Gunnery and Navigation School at Cochin has been completed?

Mr. Speaker: Was this question not put a few days ago? I carry an impression that it is being conducted in a temporary structure—that was what was stated.

Shri S. C. Samanta: But the hon. Minister has stated that the Gunnery